## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1235 ANSWERED ON:03.03.2015 S.R. SINHU COMMISSION REPORT Premachandran Shri N.K.

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received the S.R. Sinhu Commission Report;
- (b) if so, the details of the recommendations contained in the said report;
- (c) whether the Government has taken any initiative for implementation of the said recommendations;
- (d) if so, the details thereof; and
- (e) whether the Government has received any request/suggestion in this regard, if so, the details thereof and the action taken thereon?

## **Answer**

## MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): Yes, The Commission for Economically Backward Classes (CEBC) submitted its report to the Government on 22.7.2010.
- (b): Details of the recommendations contained in the said report is annexed.
- (c) to (e): Yes. Various representations have been received requesting for implementation of the Commission's recommendations including reservation for the EBCs. The Commission, in its report did not recommend reservation for the EBCs. Further, the following new schemes for the welfare of Economically Backward Classes (EBCs) have been launched in 2014-15 with the approval of the competent authority:-
- (i) Dr. Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loan for Overseas Studies for Economically Backward Classes (EBCs).
- (ii) Dr. Ambedkar Post-Matric Scholarship for the Economically Backward Class Students (Centrally Sponsored Scheme).